

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

APPEAL NO. 138 OF 2016 & IA No. 168 of 2019

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

APPEAL NO. 308 OF 2016 AND

APPEAL NO. 209 OF 2017

Dated : 10th July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

Haryana Power Purchase Center

.... Appellant(s)

Vs.

Jhajjar Power Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

**: Mr. M. G. Ramachandran, Sr. Adv.
Ms. Anushree Bardhan**

Counsel for the Respondent(s)

**: Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba
Ms. Priyal Modi for R-1**

**Mr. Basava Prabhu S. Patil, Sr. Adv.
Ms. Himangini Mehta
Ms. Sakshi Mehrotra
Mr. Nitish Gupta
Mr. Anurag Bansal for R-2**

**Mr. Shri Venkatesh
Mr. Somesh Srivastava for R-3**

APPEAL NO. 138 OF 2016 & IA No. 168 of 2019

Jhajjar Power Ltd. Appellant(s)
Vs.
Uttar Haryana Bijli Vitran Nigam Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba
Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Ms. Himangini Mehta
Ms. Sakshi Mehrotra
Mr. Shresth Sharma
Mr. Anurag Bansal for TPDDL
Mr. M. G. Ramachandran, Sr. Adv.
Ms. Anushree Bardhan for R 1 & 2
Mr. Shri Venkatesh
Mr. Somesh Srivastava for R-4

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

Tata Power Delhi Distribution Ltd. Appellant(s)
Vs.
Jhajjar Power Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Ms. Himangini Mehta
Ms. Sakshi Mehrotra
Mr. Shresth Sharma
Mr. Anurag Bansal

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba
Ms. Priyal Modi for R-1

Mr. M. G. Ramachandran, Sr. Adv.
Ms. Anushree Bardhan for R 2 & 3
Mr. Shri Venkatesh
Mr. Somesh Srivastava for R-4

APPEAL NO. 308 OF 2016

Jhajjar Power Ltd. **Appellant(s)**
Vs.
Tata Power Delhi Distribution Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba
Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Ms. Himangini Mehta
Ms. Sakshi Mehrotra
Mr. Nitish Gupta
Mr. Anurag Bansal for R-1

Mr. Shri Venkatesh
Mr. Somesh Srivastava for R-2

APPEAL NO. 209 OF 2017

Tata Power Delhi Distribution Ltd. **Appellant(s)**
Vs.
Jhajjar Power Ltd. & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.
Ms. Himangini Mehta
Ms. Sakshi Mehrotra
Mr. Nitish Gupta
Mr. Anurag Bansal

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba
Ms. Priyal Modi

Mr. Shri Venkatesh
Mr. Somesh Srivastava
for R-2

ORDER

Heard learned senior counsel for the parties at some length of time.
List the matter for further hearing on **23.09.2019 & 25.09.2019 at 2.30**
p.m.

(S.D. Dubey)
Technical Member

Pr/Nr

(Justice Manjula Chellur)
Chairperson